- (b) whether the schemes include saving the bio-diversity in and around these large water bodies:
- (c) if so, the details of physical and financial targets of the schemes for the current fiscal year; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (d) The Ministry is implementing the schemes of National Lake Conservation Plan (NLCP) and National Wetlands Conservation Programme (NWCP) for conservation and management of lakes and wetlands in the country.

The mandate of the NLCP Scheme is pollution prevention and conservation of perennial lakes in urban and semi-urban areas of the country where degradation is primarily on account of discharge of waste water into the lake. Under NWCP, financial assistance is provided to the State Governments for undertaking different conservation activities as per Management Action Plans of identified wetlands in the country. Biodiversity conservation is one of the activities funded under this programme.

The total outlay under the XI Plan towards NLCP and NWCP are Rs.440 crore & Rs.62.60 crore respectively. For the current fiscal year, the budget allocation for NLCP scheme is Rs.50 crore, whereas an amount of Rs. 11.90 crore has been earmarked under NWCP.

Environmental clearance to proposals of Maharashtra

†2307. SHRI SANJAY RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of proposals of Maharashtra including proposals of power, water resources, roads and infrastructure, etc that are under consideration of or pending for approval of the Central Government;
- (b) whether it is a fact that 300 mega watt power project in fifth phase of Koena project of the State is pending for clearance since last many years; and
 - (c) the steps being taken to grant approval to this project at the earliest?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The sector-wise details of the projects from the State of Maharashtra which are under appraisal for environmental clearance under the EIA Notification 2006 are given in the table below.

SI. No.	Sector name	No. of projects pending Environmental dearance
1	Thermal power	01
2.	Hydroelectric project	01
3	Road and infrastructure	06
4.	Industry	09
5.	Mining	08

(b) and (c) There is no proposal of this description for environmental clearance with this Ministry as of date.

Online pollution monitoring system

2308. SHRI A. ELAVARASAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government plans to roll out a Rs.500 crore online pollution monitoring system across 6000 industrial sites across the country;
- (b) if so, whether Government has also asked the Central Pollution Control Board to prepare a national action plan for online pollution monitoring based on the model being implemented in Tamil Nadu; and
 - (c) if so, the details thereof and follow up action taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c). The Government has undertaken the task of introduction of online air pollution (emission) monitoring system for industries in select areas through a collaborative approach between the State Pollution Control Boards (SPCBs), Central Pollution Control Board (CPCB) and the concerned industries. Tamil Nadu Pollution Control Board has initiated a project on such an online emission monitoring in the critically polluted area of Manali near Chennai. Online monitoring is a supplement to the inspection based system of compliance and enforcement.